

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **19.06.2024** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

**( After Rising of Court-IV (Principal Bench) )**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G Resolution Professional for M/s. Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	
2	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024 For delay in refiling IA No. 531/2024	Jayapushpam Investments and Trading Private Limited Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt Ltd	M/s. Subharanjani Ananth	Mr. B. Dhanaraj For caveator
3	Comp App (AT) (CH) (Ins) No. 195/2024 For Condone Delay IA No. 534/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Limited Vs IVRCL Limited & 2Ors.  <b>WITH</b>	M/S. Subbu Ranga Bharathi	
4	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024 For Condone Delay IA No. 537/2024	Max Infra (I) Limited Vs IVRCL Limited & 2Ors.  <b>WITH</b>	M/S. Subbu Ranga Bharathi	
5	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024 For Condone Delay IA No. 539/2024	Max Infra (I) Limited Vs IVRCL Limited & 3 Ors.  <b>WITH</b>	M/S. Subbu Ranga Bharathi	
6	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024 For Condone Delay IA No. 541/2024	M/s UANMAX - SARALA (JV) Vs IVRCL Limited & 2 Ors.	M/S. Subbu Ranga Bharathi	

7	Comp App (AT) (CH) No. 30/2024	A Vijayan& Ors. Vs M/S. Silver Line Retreat Hotels Private Limited& Ors.	Mr. K Gaurav Kumar	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr. <b>WITH</b>	Mr. Ankur Goyal	Mr. VV Sivakumar R2
9	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
10	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & 6 Ors <b>WITH</b>	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa
11	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & 13 Ors	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa
12	TA (AT) No. 217/2021 (CA (AT) (Ins) No. 1495/2019)	Indu Projects Ltd. Vs M/s Shrushti Contech Pvt. Ltd	Mr. Anurag Singh	Ms. Sri Harini SP
13	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Ms. Varun Srinivasan	Mr. Y Suryanarayana
14	TA (AT) No. 282/2021 (CA (AT) No. 82/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors. <b>WITH</b>	M/s UKCA & Partners	Dr. KS Ravichandran- R5- R10
15	TA (AT) No. 284/2021 (CA (AT) No. 98/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia R3 Mr. Sharad Sanghi- R10 & R11
17	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Private Limited & 15 Ors.	Mr. S Chidambaram	
18	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers & 10 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan- R2 Mr. Sharad Sanghi R3-R5 Ms. Rithika Reddy R6- R8
19	Comp App (AT) (CH) No. 118/2023 Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan- R2 Mr. Sharad Sanghi R3-R5 Ms. Rithika Reddy R6- R8
20	Comp App (AT) (CH) (Ins) No. 394/2023 For Condone Delay IA No. 1207/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Assistant Commissioner (ST) Vs S. Rajendran RP of Vasan Health Care Pvt Ltd. & Anr.	Mr. B Vijay	Ms. RV Yajura Devi-R1 R2
21	Comp App (AT) (CH) (Ins) No. 369/2023 For Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd.  <b>WITH</b>	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisanai
22	Comp App (AT) (CH) (Ins) No. 456/2023 For Exemption IA No. 1424 & 1425/2023 For Condone Delay	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisanai

	IA No. 1423/2023	<b>WITH</b>		
23	Comp App (AT) (CH) (Ins) No. 457/2023 For Condone Delay IA No. 1426/2023 To dispense with IA No. 1428/2023 For Exemption IA No. 1427/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisanai
24	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors.	Mr. Sundareswaran	Mr. S SathiyannarayannR 1
25	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	
26	Comp App (AT) (CH) No. 02/2024 For Condone Delay IA No. 51/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Saai Sudharsan R2 Mr. Sharad Sanghi R3-R5 Ms. Anjana Sanghi R6-R8
27	Comp App (AT) (CH) (Ins) No. 04/2024 For Condone Delay IA No. 16/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju -R1
28	Comp App (AT) (CH) (Ins) No. 05/2024 For Condone Delay IA No. 21/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju -R1
29	Comp App (AT) (CH) (Ins) No. 06/2024 For Condone Delay IA No. 18/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju -R1
30	Comp App (AT) (CH) (Ins) No. 07/2024	P Sadguna Vs	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju -R1

	For Condone Delay IA No. 19/2024 For Stay IA No. 20/2024	Indian Overseas Bank & Anr.		
31	Comp App (AT) (CH) (Ins) No. 45/2024 Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Mr. Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan R1
32	Comp App (AT) (CH) (Ins) No.166/2024 For Stay IA No. 438/2024 For Exemption IA No. 439 & 440/2024	Rythm Jain through her Special Power of Attorney Holder Mr. Lallan Singh Vs Atlanti Spinning and Weaving Mills Ltd. through its Liquidator, Ms. Sujata Chattopadhyay  <b>WITH</b>	Mr. Ankur Goel	
33	Comp App (AT) (CH) (Ins) No. 177/2024 For Stay IA No. 485/2024 For Exemption IA No. 484/2024 Additional docs. IA No. 483/2024	Rythm Jain Through her SPA Holder Mr. Lallan Singh Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Ms. Sujatha Chattopadhyay	Mr. Ankur Goel	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34	Comp App (AT) (CH) (Ins) No.32/2021 Additional docs. IA No.111/2022 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh R2
35	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poulties & Breeders Pvt. Ltd. & 7 Ors Vs Mr. Raghav Krithik & 4 Ors	Mr. AK Mylsamy	Ms. GS.Dhana Lakshmi - R2

36	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
		<b>WITH</b>		
37	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
38	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors.	Mr. Ravi Rajagopalan	
39	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No. 483/2022	T. V. Balasubramanian Vs K Bharathi & 4 Ors	Mr. Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubha Ranjani Ananth R4 Mr. NP Vijayakumar- R5
40	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors.	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar-R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
		<b>WITH</b>		
41	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam & 5 Ors.	Mr. H Karthik Seshadri	Mr.Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani AnanthR3, R5 Mr NP Vijay Kumar-R6
		<b>WITH</b>		
42	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar & 4 Ors.	Mr. H Karthik Seshadri	Mr.N.P.Vijay Kumar-R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubha Ranjani AnanthR3,R5
		<b>WITH</b>		
43	Comp App (AT) (CH) (Ins) No. 252/2022 IA No. 521/2024 Additional Docs IA No.533/2024	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors.	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. SowmyaR2- R4

		<b>WITH</b>		
44	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar & 2 Ors.	Mr. H. Karthik Seshadri	Ms. Shubha Ranjani Ananth - R1 Mr N.P.Vijaya Kumar- R2
		<b>WITH</b>		
45	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors.	Mr.H Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
		<b>WITH</b>		
46	Comp App (AT) (CH) (Ins) No.278/2022 IA No.522/2024 Additional Docs IA No. 532/2024	Sripriya Kuma, RP of Green Garden Pvt. Ltd. Vs Komma Reddy Tarun Kumar & Anr.	Mr. N.P.Vijay Kumar	Ms. Subharanjani Ananth- R1
47	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
48	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr.	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
49	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Ramasubramaniam Raja	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2

50	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr.	M/s Ramalingam & Associates Mr.P Elaiyaraj Kumar	Mr. Rajasekar Rao Salvaji- R1
51	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant MerathiaR2
52	Comp App (AT) (CH) No. 119/2023 For Condone Delay IA No. 1455/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs M/s. Sanghi Filaments Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	Mr. Saai SudharsanR2 Mr. Sharad Sanghi R3-R5 Ms.Anjana Sanghi R6-R8
53	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	Mr. CV Shailendran Mr. Jerin Asher Sojan
54	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	Mr. Sankar R Panicker

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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